

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
Company Appeal(AT) No. 262 of 2019**

**IN THE MATTER OF:**

**Safeco Hygiene Films Pvt. Ltd. ...Appellant**

**Vs**

**Loganmoy Ltd. Matheson Trust Co. (BVI) Ltd. & Ors. ....Respondents**

**Present:**

**For Appellants: Mr. Mohit Chaudhary and Ms. Garima Sharma,  
Advocates**

**For Respondents: Ms. Meenakshi Arora, Sr. Advocate with Mr.  
Mohit D.Ram , Advocate**

**With**

**Company Appeal(AT) No. 263 of 2019**

**IN THE MATTER OF:**

**M/s SBPL Polymers LLP ...Appellant**

**Vs**

**Loganmoy Ltd. Matheson Trust Co. (BVI) Ltd. & Ors. ....Respondents**

**Present:**

**For Appellants: Mr. Mohit Chaudhary and Ms. Garima Sharma,  
Advocates**

**For Respondents: Ms. Meenakshi Arora, Sr. Advocate with Mr.  
Mohit D.Ram , Advocate**

**O R D E R**

**(Through Virtual Mode)**

**18.02.2021** Due to paucity of time the matters could not be taken up. The cases be listed 'For Hearing' on **9<sup>th</sup> March, 2021**.

**[Justice Jarat Kumar Jain]  
Member (Judicial)**

**(Kanthi Narahari)  
Member(Technical)**

*Akc/Kam*